

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/890 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 17th February, 2020.

Sub: **Station leave Permission.**

Ref:- Letter No. **F.C. XII-1-2019/122/E dtd. 15.02.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 15.02.2020 till the morning of 17.02.2020, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/891 /A, dated 17.2.2020

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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